

(Rs. in cores)

<i>No. State</i>	<i>April, 90 -March, 91 Amount Sanctioned</i>	<i>April, 91 -Dec., 91 Amount Sanctioned</i>
23. Tripura	1.3	2.4
24. Uttar Pradesh	189.6	147.4
25. West bengal	107.5	87.3
26. Union Territories	63.1	52.8
Total	2292	1746.1

Ordnance Factory in Bihar

1694. SHRI RAJESH KUMAR: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government of Bihar has requested the Union Government to set up an ordnance factory in Bihar;

(b) if so, the decision taken by the Government in this regard; and

(c) the place selected for this purpose?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Bihar Government had offered a few sites sometime back for the proposed ordnance factory to manufacture propellants.

(b) The proposal to set up a new ordnance factory to manufacture propellants has since been dropped.

(c) Does not arise.

[English]

Advances to States for Externally aided Projects

1695. SHRIMATI BASAVA

RAJESHWARI: Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to give advance to State for externally aided projects from the next financial year;

(b) if so, the total amount proposal to be provided to each State under this scheme during 1992-93;

(c) whether foreign funds have lapsed in some due to non-utilisation of the same; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b). The question of giving advances to States for externally aided projects is at the proposal stage. A final decision has not been taken.

(c) and (d). External assistance is usually tied to projects spread over a period of 5-7 years. Where necessary extension and restructuring are agreed to with donor agencies for full utilisation of committed assistance.